STATEMENT OF SHRI TEJ BHAN MALHOTRA MANAGING DIRECTOR, URANIUM CORPORA-TION

206. SHRI KALYAN ROY:

SHRI M. V. BHADRAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether Shri Tej Bhan Malhotra, Managing Director of the Uranium Corporation of India while addressing a recent meeting of the members of the Indian Institute of Mineral Engineering at Kharagpur had stated that Government should reserve only large mineral deposits for their Working and they were going to start work during the next five or six years only such deposits and the rest of the deposits should be thrown open to private enterprise;
- (b) whether in the same speech he observed that monopoly was bad for the economy for a country whether it was in the private sector or in the public sector;
- (c) whether these observations represent Government's views; and
- (d) if not, the action taken by Govern-, ment in this regard? •

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Yes, Sir.

- (c) These suggestions were made by Shri Malhotra in a purely personal capacity in an address to a professional body of engineers. They cannot be construed as representing in any manner the views of Government in the matter.
 - (d) Does not arise.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

IMPLICATIONS OF THE LAUNCHING BY CHINA OF HER FIRST EARTH SATELLITE IN THE CONTEXT OF INDIA'S SECURITY ARRANGE-MENTS

SHRI CHITTA BASU (West Bengal): Sir, with your permission I beg to call the attention of the Minister of Defence to the implications of the launching by China of her first earth satellite in the context of India's security arrangement?

THE MINISTER OF DEFENCE, STEEL AND HEAVY ENGINEERING (SARDAR SWARAN SINGH): Mr. Chairman, Sir, the House has already been informed that the Chinese had attained medium range capability in missiles. The successful launch into orbit of an earth satellite of 173 kilograms by China is an indication of her having developed a rocket engine of sufficient power to put an intercontinental ballistic missile of range in excess of 5000 miles. A full assessment of this development will have to await more details about the satellite, but it is clear that China is now well on the way to possess an ICBM capability. The area in which they have not yet proved their capability is with regard to the problems of reentry and terminal guidance.

With further improvements, the satellite should be capable of being used for the purpose of gathering information regarding road systems, launching sites of missiles etc.

Government of India have already a space programme and have been working on it for some years. According to the present time schedule we should be able to put into low level orbit scientific or applications satellite within 4 or 5 years. Once the basic systems have been developed it should be possible to go to the second stage of development of the larger booster. This whole programme is being Worked over a 10-year time frame. This will now have to be reviewed. We will re-examine the programme to consider the extent to which it can be speeded up.

SHRI CHITTA BASU: May I know from the honourable Minister whether it is not a fact that the capabilities achieved by China are the result of a collusion between China and America and 'he generous flow of technical knowhow in this subject from America and West Germany? The generous supply or flow of technical knowhow to China by the USA has been motivated by a desire on the part of the US Governmenf to give effect to the Dullesian theory of making Asians fight Asians. In view of this, may I know from the honourable Minister whether the Government of India considers it desirable to have a fresh look into its nuclear policy keeping in mind the prime necessity of building up the defence system of our country completely on the basis of selfreliance, without depending on

any foreign countr ? This is all the more necessary in view of the fact that one of the objects of the US Government is also to build up pros' ire in this country so as to force this Go -eminent to seek shelter under the nucleai umbrella of the USA and also to brov oeit and blackmail us. Therefore, in ord $\leq I$ o prevent any blackmailing either by China or by the USA, I would like to kn >w whether the Government considers i desirable to lay more emphasis on bunding up a self-reliant defence system in our country. In view his, may I k OW what concrete steps the Government s proposing to take in this particular ji at er of building up a self-reliant defen< e system having regard to the fact that t ere is an increasing collusion between tl < USA, China and West Germany?

Calling atten or. to a matter

SARDAR S\ ARAN SINGH: Sir, with regard to t xe operative part of the question of honourable Member, I agree that we hculd be self-reliant and that has been i ur main stress, that we should be able 0 manufacture our own equipment in or lei to strengthen our defences, I woul not like to agree with him when he uni fecessarily bring', in what he describes a collusion between China and West Gern any and China and the USA. My own ipproach to this problem is that it is a dc elopment which has taken place, and this has created problems for us. What was t ie source from which they got this technic: koowhow is not material for me because what they got at the receiving end is more important and on my part I hav no hesitation in getting the knowhow, he scientific and technological material or information from whatever source it na) be available to strengthen us. I we da like to be self-reliant, that is, the ove all control has to be with us. And any ittempt to drag in other countries and t > saythat they are helping China so that we should be pressurised to go under heir nuclear umbrella is much too far- etched . . .

SHRI CHI TA BASU : No, I have not said tha

SARDAR SWARAN SINGH: This is precisely wlat he has said.

SHRI AKIAR ALI KHAN (Andhra Pradesh) : lie meant it.

SHRI CITTA BASU : No.

MR. CHA [RMAN : All right if you have not saic it. Please sit down.

SARDAR SWARAN SINGH: He said that it is the intention of the US Government to build up pressure in this country so as to force this Government to seek shelter under their nuclear umbrella.

SHRI CHITTA BASU : No, Sir, he cannot mislead the House like this .. .

MR. CHAIRMAN : All right. That is your view and let the Minister give his view.

SHRI CHITTA BASU: But he can not put things in my mouth.

SARDAR SWARAN SINGH: All right, I will not put, but the House has heard what he has said and I would leave it to the House to judge as to whether the interpretation that I $_{\rm was}$ giving of what he had said was correct or not.

SHRI CHITTA BASU: Sir, . . .

MR. CHAIRMAN : Please sit down Mr. Chitta Basu.

SARDAR **SWARAN** SINGH • I will leave it at that. The point is that we should resist the temptation of giving it a presentation which suits our own political thinking on any particular issue Let us disengage this very important and significant scientific development and view it on its merits and its implications I have tried to explain that. significant development. This casts a heavy responsibility on us to have a second look at our space programme and to see whether we could not also shorten the period which we had already set for ourselves to achieve our objectives.

MR. CHAIRMAN: Mr. Goray.

SHRI A. P. CHATTERJEE (West Bengal) : Sir, how do you call the Members? Do you call them party-wise or how?

SHRI KRISHAN KANT (Haryana): The Members who have given their names must be called first.

MR. CHAIRMAN: What I am doing is that I have noted against each name the party to which the gentleman or the lady belongs. Now I will take one by one from each party first, and after that I shall see how much time we have taken on this and then it will be decided whether I should call all of them.

श्री जगदम्बी प्रसाद यादव (बिहार) : इस तरह से तो हम लोगों की कभी भी बारी आने की नहीं। कालिंग अटेन्शन हो, क्वेश्चन आवर हो, शार्ट नोटिस हो, किसी में भी हमको नहीं बुलाया जायेगा चाहे उसमें हमारा नाम हो

[Mr. DEPUTY CHAIRMAN in the Chair]

SHRI KRISHAN KANT: Besides the parties, Members are also interested in putting questions.

SHRI DEV DATT PURI (Haryana): Mr. Deputy Chairman, I would like to be clear as to the order you are going to follow because the matter is an important one. It concerns the safety and security of the country. Every Member who has given his name must be called.

MR. DEPUTY CHAIRMAN: This is a calling-attention discussion and at the most one hour can be allotted for this discussion. Therefore, if you give a chance to everybody, then, it will not be possible to complete this discussion within one hour. So, on such important matters at least let the views of each party be expressed in this House. Let there be representation given to every political group so that they can express their views, and after exhausting the list of party representatives if there is some time left, then, we can call other Members who have given their names.

श्री जगदम्बी प्रसाद यादव : इसमें पार्टी के सिद्धांत की बात नहीं रहती है। कार्लिग अटेन्शन में जानकारी चाहने की बात रही है। कोई सदस्य जो किसी बात की जानकारी चाहता है उसको कैसे मालुम होगा। यही तरीका होगातो न देश को पताचलेगान दूसरों को पता चलेगा

SHRI BHUPESH GUPTA (West Bengal): Once for all the matter should be settled. Yesterday you described it and the same thing we are repeating. According to the decision that you took yesterday we have been following.

MR. DEPUTY CHAIRMAN: The same argument is advanced to-day.

SHRI BHUPESH GUPTA: Those who get up in spite of your direction h ould not

SHRI N. G. GORAY (Maharashtra). Mr. Deputy' Chairman, before I put

my questions I would like to recall that this question has been agitating our minds for years. If I had a longer time at my disposal I would have shown to ! you how this Government has been fooling itself and fooling the people of India about the nuclear capabilities of China. I recall here—because I happened to be in the Parliament during 1957-62—that at that time we were told by no less a person than the Prime Minister of India himself that so far as nuclear science and development is concerned, India had an edge over China. Now the position is that China has gone far ahead and all at once we are feeling agitated and exercised over the new capability of China. Therefore I would really request you to permit this House a fulldress debate over this. The issues are very much involved and they are very serious and they really concern the sovereignty of our country but the time being very short, I would like to pinpoint my questions. Here are the questions

of urgent pvblk importance

- (a) Is it not a fact that the Government were either ignorant of or complacent about the progress of China in the field of nuclear weaponary and rocketry—an attitude which has resulted in pushing India back into a second position vis-a-vis China,
- (b) Will the Government, in particular the Prime Minister, stop talking of India's resolve not to develop nuclear weapons, when it is common knowledge that there can be no dependable assurance from any nuclear power to protect India from nuclear
- (c) Will the Government commit itself to a time-bond programme for nuclear and rocketry development?
- (d) Will the Government instead of the partly sum of Rs. 18 crores for Research and Development in Defence make available substantially increased allocations?
- (e) Will the Government while deciding its future defence policy take into consideration the effect of Chinese experiment upon the morale of our Defence Forces as well as on the people at large?

SARDAR SWARAN SINGH: I would like to say that we were neither ignorant nor complacent about the nuclear and rocketry programme of China. Even knowing that, we had taken a deli berate decision of developing our nuclear

technology and nuc ear science for peaceful purposes. Tha was a decision that was taken and th; t has been discussed here on many oc< isions.

श्री जगदम्बी प्रसाद यादव : इसी पीसफल परपज की वजह से चीन ने 1962 में धक्का मारा ।

SARDAR SWA. IAN SINGH: This is also the progra lme which has been announced in the House, discussed in the House and th s fact that a satellite has gone into orbit s no ground for altering our nuclear pr .gramme. We should always distinguish between the space programme and th: nuclear programme. So far as the spa. e programme is concerned ...

SHRI N. G. GORSY: Do you suggest that this space pn ?r;imme of China has no nuclear impli ation?

SARDAR SWARAN SINGH: I have said in my statej lent that this shows that they have got a sufficiently powerful rocket which ulum tcly might give them the capacity to go in o ICBM range but nuclear is the war head and this is the carrier system. 1 he two are entirely different. Let us not be lost in this sort of running arg tment. We <u>haveto.be</u> quite clear in our mi ids in order to weigh the situation correct y about the distinct nature of the two pr« gr.imm.es. Space programme and putti ig in of satellite can be essentially a pe xeful programme and therefore whatev< r decision we take one way or the oth :r about nuclear programme, so far a going ahead in. the space is concerned that is a 'must' for us. That is why I said that it is our intention to have a sec >nd look at our space programme and satellite programme.

DR. BHAI MAHAVIR (Delhi): May I

SARDAR SWA IAN SINGH: I d« not give way.. Th s is unfair.

MAHAVIR': What has BEAL space program; le to do with Defence if you are separa ina; them? •

SARDAR SWAP, AS SINGH: I am answering it or, behalf of the Government, not only for Defence. It is therefore necessary for u t<J keep this distinction in our mind. We should go ahead more repidly with respect to the space programme. We have tajten a decision about the nuclear piogramme and that decision stands an I we have argued it

on several occasions and I can repeat again if you like but it is not necessary because on the floor of this House this was discussed and I gave the reasons for this also as to why we have taken this decision and why we should stick to this decision- My reply to (b) is, we are fully aware of the fact that no one can give us protection against nuclear weapons. In fact no country can protect itself from nuclear invasion- Let us be quite clear on that. It is true that there is the doctrine of the deterrent and the question as to who will start and what will happen next. That is a fascinating subject about which there is a lot of literature as to how many minutes will be left between the first strike and the second and the full-blast and scientists agree that there will not be more than half an hour anvailable for the nuclear start becoming a full-blast. So this doctrine of deterrent has its implications. We are under no delusion that anybody will protect us but we do know that the conflicting world forces today are such that any country which starts a nuclear trigger will have to take into consideration all the interactions and any country initiating a nuclear attack will find that other forces will come into play . . . (Interruptions) You may not agree. I am stating the Government position-

श्री जगदम्बी प्रसाद यादवः सारे देश की जिम्मेटारी को लेकर आप बात करें।

श्री एस० डी० मिश्र (उत्तर प्रदेश): क्या आप पगले कंटी चाइना का मकाबला करेंगे ? 👫

SARDAR SWARAN SINGH: About (c), I would say that our original programme of developing our nuclear technology and know how for peaceful purposes tands. Regarding (d), it was mentioned that for R. & D. Rs. 18 crores are provided. In fact it is not so much the money part of it for conventional weaponry and development of science to meet our requirements and to be consistent in our decision, the provision of Rs. 18 crores which has been mentioned by the Member is reasonable. If the Scientific Organisation can absorb more. I do not anticipate any shortfall of provision. More can be provided but this should not be confused with our either atomic energy programme or with our space programme which are handled by the Atomic Energy Department and this Rs. 18 crores has little relation to either the nuclear programme or the space programme. Part(e) was what is going to be the effect of this

[Sardar Swaran Singh] development? This is an important scientific development and we have taken this decision already to be in the space programme and it is our intention to have a second look at it and to see if this could not be telescoped and if it could not achieved over a shorter period.

SHRI N. G. GOREY: I talked about morale.

SARDAR SWARAN SINGH: Morale is what all of us create. If you create bad morale, it will be bad. It is more political rather than a question of physical capability.

श्री निरंजन वर्मा (मध्य प्रदेश) : श्रीमान्, हमारे योग्य मिल्र सरदार स्वर्ण सिंह जी मीठी बात करने में बहुत प्रसिद्ध हैं। मैं उनसे स्पष्टी-करण चाहंगा . . .

सरदार स्वर्ण सिंह : मैं कड़वी भी कर सकता हं, लेकिन करता नहीं।

श्री निरंजन वर्माः आणविक शस्त्र जो बाहर बन रहे हैं, उनके बारे में अपने देश में बहुत भ्रम है। सरकार की नीति के बारे में आप साण्टीकरण कर रहे थे। आप बताइए कि कौन सी बात सच है। क्या यह सच है कि आपको अमरीका की तरफ से या रूस की तरफ से जो विभिन्न योजनाओं में रुपया मिलता है या विभिन्न प्रकार से धन मिलता है, उन योजनाओं की किसी संधी में या आपके एग्रीमेंट में ऐसी कोई धारा है, जिसके कारण आप किसी भी प्रकार से भारत में आणविक शस्त्र नहीं बनने देते ? अगर थोड़ी देर के लिए मान लिया जाय कि इस प्रकार की कोई धारा आपके एग्रीमेंट में नहीं हैं, तो केवल इस डर से कि आपको उन योजनाओं में उन देशों से धन प्राप्त करने में किठनाई होगी, वे लोग रुष्ट हो जाएंगे, इसिलए आप इस प्रकार के आण विक शस्त्र नहीं बनने देते ? तीसरी बात अगर यह दोनों बातें गलत हैं, तो क्या यह सही है कि आपके पास आणविक शस्त्र बनाने वाले कार-खानों की कमी है या अच्छे वैज्ञानिकों की कमी है और इस कारण से आप नहीं बनाना चाहते? हमारे (मन्न श्री सिंह साहब, जो पुराने उद्योग मंत्री है, उनके अनुसार में आपसे पूछता हूं कि कम्यु-

निस्ट शासन चीन में भारत में स्वराज्य के दो वर्ष बाद आया । 1958 में चीन की स्थिति आपसे बहुत खराब थी, जब रूस के सारे टेक्नी-शियन चीन छोड़ कर भाग गए थे। 1958 के बाद 12 वर्ष में चीन ने बिना किसी दूसरे देश की सहायता के एक प्रक्षेपणास्त्र बना लिया. सेटेलाइट बना लिया । अब आपने निश्चय किया है कि हम सेटेलाइट यग में जाना चाहते हैं। चाहे वह पीसफुल परपज के लिए हो। इन पांच वर्षों का जो समय है, क्या उस समय में चीन आगे नहीं चला जायेगा ? पांच वर्ष के बाद आप केवल कुछ थोड़े से पौड़ों का सेटेलाइट छोड़ कर देश की जनता को बताएंगे कि हमने इस दिशा में प्रगति की है। जब चीन आपके मकाबले में लड़ने को तैयार है, तब आप आपने देश के लिए क्या गारन्टी देते हैं । वस्तुत:, उस दशा में [जब आपने अभी यह कहा है कि हम किसी आण-विक छत्री का भरोसा नहीं करते। ऐसी स्थिति में हमारे देश को बचाने के लिए आपकी सरकार कौन से कदम उठा रही है ?

श्री महावीर त्यागी : मनासिब कदम उठा

SARDAR SWARAN SINGH: Sir I will reply to these questions seriatim very briefly. I would like to say that my reply to his two questions is a very emphatic 'No'. There is no clause in any agreement, nor is there any understanding that our decision on the development of our nuclear energy is in any way connected with any economic help or assistance that we might get from any country whatsoever, whether it is the United States or the Soviet Union or the U. K. or France. So on that point I want to make it absolutely clear. (Interruptions) Just a second please. -Did I interrupt when your colleague was asking questions? I am not yielding.

MR. DEPUTY CHAIRMAN : Sit down please.

श्री जगदम्बी प्रसाद यादव : एक बात छूट गई। कनाडा के एग्रीमेंट में क्या यह शर्त है कि जो अणुभट्टी . . .

SARDAR SWARAN SINGH: I refuse to take not of this question because I would refer hm to the question put by a colleague i f lis own party. And I am answering that. I cannot answer twenty question; in one breath. When his turn comes, le can ask his question.

The second qu stion was as to whether I anticipate any 'ifficulty in getting assis tance or aid ev n though there is no agreement. I w >uld like again to say, no, there is no s ich difficulty. And if in our national in >ur country decides to use nuclear e iergy for purposes other than peaceful, tlsn that will be a cons cious decision th .t will be taken, and it w*!ll be based oi the advantage of that to the country and disadvantage of that to the country. A tid every thing will have to be weighed, jut there is absolutely noth'tag in eithe: of the two insinuations or suggestions th it were put in the first >nd second quest -in? of the hon- Member. Now the third i was this; if there is no such guar; itee in any clause, or if you do not antic pate any difficulty, why don't you decide o go nuclear? I Would request the hon. member to weigh the implications of hi question. Does he mean to say that the sole criterion for us to go nuclear or not n iclear is the availability of foreign aid or assistance, economic or the rest? This tn& be a very very poor assessment of on capacity and also of our desire to take decisions. (Interruptions) That this gu stion should be linked up with our capa ity io take aid, economic or the rest, is ab olutely a separate issue; it has nothing to do with the decision that we have tak' n. Why have we taken the decision? Tiat is a decision which has been explain ed we think that it is a question as to what is the immediate danger. And wl it is the danger against which we must g lard our country? And I would like to epeat what I have said on several occasi «s. Our assessment of the danger both ram Pakistan and China has been and st 11 continues to be that it wil' be essentially a conventional threat. We cannot the efbre brook any let-up in our preparatl ns on the conventional side, in the am /, in their training, in their equipment, in tanks and so on, in the air force, in missiles to defend ourselves, in the navy of various types including the subm nines. We cannot therefore show any h -up in all this defence preparedness, an >ve took the decision that we must equip ourselves sufficiently to meet a ty threat which will essentially be on the conventional side. And this positio continue. There

4-24 R.S-/70

are other faciors also, the question. of priorities, how are resources to be allocated, and thirdly there is also the question as to whether there can be real protection even if you go nuclear. These are matters which I have spelt out on earlier occasions and I would not like to burden this House again with them. There is no doubt that China is ahead of us both in space technology and in nuclear bombs.

श्री निरंजन वर्माः श्रीमन्, मंत्री जी बार-बार उसी बात को दोहराते चले जा रहे हैं। मैं चाहुंगा कि वे तीसरी बात का भी जवाब दें। आपके पास क्या वैज्ञानिकों की कमी है ? यह भी तो बताइए।

SARDAR SWARAN SINGH : that issue, Mr. Deputy Chairman, Sir, I would like to say that we have got scien tist, nuclear scientists and the electronics side, and scientists also on the rocketry side, who can be relied upon to take ahead our nuclear prog-amme, even our space research programme, with such assistance as may be necessary and which we should not grudge. So on the scientific and technological plane I have great confidence in the capacity of our scientists and the supporting industries. Our science and technology are sufficiently advanced. It is a question of national decision as to what is the decision that we want to take, and our national decision, I would again repeat, is to make advances in the space programme and to develop a nuclear technology of the highest order but at the same time adhere to the programme of developing it for peaceful purposes.

SHRI A. G. KULKARNI (Maharashtra) : The view taken by the Government seems to be complacent view. The necessity of a political assessment as well as a military assessment of this problem is of a different nature. Though nobody-need take a panicky view of the satellite being launched by China we must rise-consider the question of our own security. In this connect on this theory of deterrents is being put through by the hon. Mnister and I want to know what is the b sis for this theory in the case of China. I could have understood it with reference to some other civilised nation but in the case of China which is supposed to take any action in a moment of fit what is the guarantee that this theory of deterrent" will work and that the Chinese people will not attack this country?

[Shri A. G. Kulkarni]

Apart from this I have got another problem.

SHRI A. D. MANI (Madhya Pradesh): We have also our problem.

SHR A. G. KULKARNI: You can take up your problem after I put up my problem. Don't interrupt me. What I want to say, Sir.

SHRI LOKANATH MISRA (Orissa): He says you are his problem.

SHRI A. G. KULKARNI: The difficulty with Mr. Mani is that he being a journalist he always pokes his nose in everything. You don't do that.

Sir, I was developing a line about the the political assessment. Three developed nuclear nations have got a fully developed carrier system with IQBM or whatever it is. If one of them attacks the other the third will not take part in the fight. It will be sitting quite thinking let the other two finish each other. In this connection with China as our neighbour the complacency shown by the Government has to be condemned at the highest level and we must say that it is high time for this Government to shed its complacency. I think the proper way to put it, if I am not mistaken, is to say that this Government has acted far too long on the premise that the rest of the world owes us a living. This thinking the Government must leave. We must live on our own strength and we must develop that strength and it is in that connection

MR. DEPUTY CHAIRMAN: You ask the question.

SHRI A. G. KULKARNI : I am asking the question. We have to develop the point. The difficulty with me is . . .

SHRI N. K. SHEJWALKAR (Madhya Pradesh): Why don't you try to develop muclear energy on co-operative basis?

SHRI BHUPESH GUPTA: Sir, Mr. Kulkarni is seeking clarification. This is not question hour. Unless he has sufficiently shown his confusion what is there to seek clarification?

SHRI A. G. KULKARNI: I know, Mr. Gupta, when it is a question of China you are a little tender don't do that. I know you are afraid of your colleagues sometimes.

I want to know whether the time has t come for this Government to exercise

nuclear option. Secondly 1 also want to know whether it i« not a fact that the Government has spent a large amount in developing its reactors and nuclear programme. Is it also not a fact that the economic assessment of manufacturing a nuclear bomb is roughly stated to be Rs. 3.000 crores. If we take up a ten-year programme we can naturally find Rs. 300 crores each year from this country. (Interruptitins) You don't try to obstruct me. We are going to manufacture the bomb and we shall see . . .

SHRI BANKA BEHARY DAS (Orissa): By 'we' you mean the Government of Maharashtra? (Interruptions)

SHRI A. G. KULKARNI: "We" means this very Government here. It is for you all and me to bring pressure on this Government to take vip a programme for the manufacture of nuclear bomb and I want your assistance in that. Don't take a political view of this and don't cut jokes about co-operatives.

MR. DEPUTY CHAIRMAN: Now please complete your question. You give chance to other Members also.

SHRI A. G. KULKARNI: Sir, if you are going to treat me like this I will sit down. I don't mind it.

MR. DEPUTY CHAIRMAN: You have already taken five minutes.

SHRI A. G. KULKARNI : But they are obstructing me; what can I do ? You stop them.

SHRI N. K. SHEJWALKAR: It is a wrong charge. We are in fact supporting him. We are very much thankful to him.

MR. DEPUTY CHAIRMAN: He does not need your support and you need not support him.

SHRI A. G. KULKARNI: Now I was asking whether it is not a fact that to develop a self-sufficient deterrent requires about Rs. 3,000.

AN HON. MEMBER: Rs. 3,000?

SHRI A. G. KULKARNI*: Rs. 3000

MR. DEPUTY CHAIRMAN: You want to give him information or you want to ask a question?

SHRI A. G. KULKARNI: I am asking clarification as to whether it is correct.

Calling attenil n o a matter

different centres ant il it is possible to find Rs. 3000 crores eve: y year why could not the Government tate up a ten-year programme for the n anufacture of nuclear bomb?

Lastly the Gover iment should not take cudgels, rather shiuld not take shelter behind the fact th t they are developing nuclear energy for peaceful purposes. That might be diplomatic but I would | request that they Mould shed their com- I placency and in or 1er to boost the morale I of this country aid bring in an era of enthusiasm among he peop'e, the Government must take uj the position that they! will develop wilhi a period of ten years sufficient deterrent weaponry, which will be a deterrent to >ur friend and foe near our border, China

SARDAR SW. RAN SINGH: Sir, 1 would reply very 1 riefly.

SHRI BHUPE H GUPTA: No, no, because he has ere ted sufficient confusion.

SARDAR SWA HAN SINGH: His first charge was that ire are complacent. I would deny that. Ve are not complacent.

Then he says v e should be self-reliant. I fully agree with him; we should be self-reliant.

Thirdly, under this heading he has put two, three- or foi ' questions and I will give my replies to them. He says that the time has come fo w, to exercise nuclear option but my rej ly is no. We have taken a decision to devilop it for peaceful purposes and that decision continues and there is no sufficiei 11 leason for us to change that decision. I'nder 2 and 3 he said that money has teen spent on reactors. It is true that v: lave spent money on our nuclear pro; racnme but that is for peaceful purpose and it will be wrong for us even by w iy of enthusiasm to give even the slighte t suggestion that there are any military jvertones to our present nuclear program ne. It will be unwise and it should not therefore be even hinted.

Then he has -jiven certain figure and asked whether th t is the order of expenditure for a nucle r programme. I would not confirm this fi aire but I would commend to him a U. N Report in this connection which 1 e can study and where these figures ar available.

Lastly I woulci say that there is neither any diplomacy nor is there any reservation on our part. We are not talking with any mental rest -vation. We have as a nation taken a decision to develop our nuclear programme for peaceful purposes I am not apologetic about it and let there be no insinuations to that effect. It will not be correct for us to creite an impression that we are announcing one thing and we mean something else.

SHRI N. G. GOREY: On this the nation is not with them.

SHRI A. D. MANI : The hon. Minister may be aware of certain disclosures made by a newspaper in Delhi to che effect that one scientist Dr. Bhalla, who was working in the Ministry of Defence submitted a plan for the launching of an earth satellite, that these plans were pigeon-holed in the time of Mr. Krishna Menon, and that he was given no encouragement whatever. (Interruptions) If I mention the paper I hope you will not say, it is an irresponsible paper. It is Organiser which is the Jana Sangh paper. It has made this serious allegation that this scientist in the Defence Ministry has submitted plans for the launching of an earth satellite and that these plans were pigeonholed in the time of Mr. Krishna Menon. And now that person has been offered U. S. citizenship for continuing his space programme for which he had drawn up plans here. It has also been alleged that as far as the launching of an earth satellite is concerned the Government of India has been going about begging in Moscow and Washington for Russian and American help. It has also been alleged that Russia has been extremely cool to the overtures made by the Government of India for technical help the hon. Minister to give us an assurance that our scientists will try to put up an earth satellite for peaceful purposes, as he says, not necessarily for military purposes and that we have the technical know-how and material in our country to produce an earth satellite. I am mentioning this because Mr. Vikram Sarabhai's name is mentioned as one of those who have been going about Washington asking for their help in launching an earth Have we come to that stage if satellite China has been able to put up an earth satellite, our national self-respect demands that with our own men and with our own material we should be in a position to put up an earth satellite which will be very useful for metero-logical and other peaceful purpuses. I want the Minister to answerjall the points raised.

SARDAR SWARAN SINGH: With regard to the first point, I am not aware of the article that appeared in the Organiser. If he had given me some advance information, I could have studied it and I could have given him a reply. Even now, if he gives me the reference

Catling attention to a matter

SHRI A. D. MANI: I will give you.

SARDAR SWARAN SINGH: . . I will investigate it and then I will give the information to the hon. Member.

SHRI A. D. MANI: I want you to give information to the House. On a point of order, it is a matter concerning the House.

SARDAR SWARAN SINGH: The Member also is the property of the House. I would like to say . . .

SHRI BHUPESH GUPTA: He is very much the property of the House, but on lease and a liability.

SARDAR SWARAN SINGH: I would like Mr. Mani, who has got great experience not only of journalism, but also of other affairs of the world, to think calmly about the suggestion that he has made. Now, he said that this very man has now gone to the United States and is perhaps helping them in their space programme. It is like, v/hat should I say, several sayings in our Indian languages. The US have already landed on the moon. To give any information about the space programme to the United States is nothing else but carrying coal to New Castle or tomething like that. Anyhow, if he gives me the article, I will try to study it and give him my opinion.

SHRI BHUPESH GUPTA: Has he studied it?

SHRI A. D. MANU: I have studied It.

SARDAR SWARAN SINGH: I do not know. The second point that he has raised is this. Although he wrapped it up in several subclauses, the essential point is whether we will develop our space programme entirely with our own scientist without getting any help from any quarter. I would say that whereas the overall control should be in Indian hands and they should be fully assosiated with the development of the programme, with its orientation and with rts systems of engineering, we should, not import into this the question of national self-respect and deny ourselves the: information that

is available from other countries, including the USA, the Soviet Union, France, Japan and from whatever source it is available. It is quite consistent with our national self-respect. The overriding consideration is the national interest and our national interest is best served by giving the overall control to our own scientists, by encouraging them to develop the programme and by enriching them with scientific and technical knowledge hatever source it is available. That is our approach and we are going ahead.

SHRI N. R. MUNISWAMY (Tamil Nadu): Minister cannot deny hon. psychological terror that China has created by launching its earth satellite, not only in India but also in the USA, France and Britain. This terror may be a psychological one. The knowledge that you are now developing is only for peaceful purposes and not for soy other purpose. I am asking the hon. Minister to tell us whether this knowledge for peaceful purposes will be an adequate deterrent to other countries not to proceed with their programme. Our programme is one of peaceful purpose and it is not for military purposes. May I ask the hon. Minister whether we have got adequate know-how to manufacture any type of warhead, either under the space programme or the nuclear programme? If we do not have that. at least would he take up a modest programme to see that we also develop this knowledge and see that others also come to know that we are not without knowledge and that we are conversant with the new developments? Thus we may not always live in terror and we can also meet the situation when any emergency arises. I want an assurance that we are not lagging behind and that in an emergency we can meet the situation and that we are ready to meet any contingency.

SARDAR SWARAN SINGH: I agree with his general approach that in scientific and technological matters we should always do our best and be in the front line, that we should develop our nuclear science and space technology in the best possible manner.* That is what we are precisely proposing to do and this is what has been stated in this House and the other House and on several other occasions also. Even in the field of nuclear energy our scientists have got the capacity to build a nuclear bomb if the country decides and if a decision to that effect is taken. There is no use repeating it again and again. It is a question of

taking a decision. It is only then that the rest of the questio) arises. About the other part I was not q rite clear. I think that nobody gets a fea merely because a satellite goes into space. I would like to have the co-operation if hon. Members also and not create p.ti ic'or fear in our country. Merely because a atellite goes into space, it is no cause for c ncern; but it is a matter

concern obviou iy because any destructive apparatus in he hands of a country, with whom we hi /e got the present type of relationship as vie have with China, is a matter of cor :ern to us. But purely in the scientific st isc it is a phenomenon with which the K Id is quite familiar and it is getting imiliar with it.

MR. DEPUTY' CHAIRMAN: Mr. Mulka Govinda Reddy.

SHRI A. P. CHATTERJEE: What about our party! Mr. Niren Ghosh is not here.

MR. DEPUT CHAIRMAN: You will get a chan e.

SHRI A. P. CHATTERJEE: If you are calling Memb rs according to parties, I must be called. That is what the Chairman said. On a JO nt of order, are you changing the pro< tdure? The Chairman said, before you cane there and you were hearing wh it the Chairman said that the party representatives should have their say ace rding to the list. After the party represci tat.ives have had their round, you will come back to the list and decide whet he others may say. Now, the Chairman als< said thai as far as the names in the list are concerned, he has put the name of he party against each name, so that the party, according to the names, will s >eak. Now, as far as this Calling Attent on is concerned, I gave prior notice to t e Secretary—I do not know whether he conveyed it to you— that Mr. Ghosh is not in town and therefore, on behalf of vlr. Niren Ghosh, who was to speak for ur party, my name be put against his ir me.

MR. DEPUTY CHAIRMAN: You cannot speak hn be lalfofMr. Niren Ghosh, but you can speak in behalf of your party. I have said that -on will get a chance. Please do not wast; time. You will get a chance. Mr. Govinda Reddy.

SHRI MULKA GOVINDA REDDY (Mysore): Sir, a Vienna the talks for nuclear arms reduc tion between the USSR and the USA are ;oing on, but the USA

is now reconsidering that it should have more nuclear arms, more nuclear weaponry, than the USSR has. This launching of the earth satellite by China has given new dimensions to both the USSR and the USA. In view of this is it not desirable that India should go in for nuclear weapons? The theory of deterrent does indicate that we should possess nuclear weapons and that only will deter any other country, which is inimical to India, to stop the use of nuclear weapons against our country.

of urgent public importance

I would also like to know, in view of the fact that a new situation is developing because of this earth satellite being launched by China, whether the Government of India will never yield to pressures either from the USSR or from the USA in signing the nuclear nonproliferation treaty with regard to nuclear weapons.

Thirdly, I would like to know whether his attention has been drawn to a report that has been published in some of the newspapers in India of the interview given by Dr. P. S. Gill who has said:

The launching of a satellite by China two days ago without any assistance from outside showed the high degree of sophistication that country had acquired in instrumentation and other branches of engineering and technology. The satellite was clearly of a superior quality, he said.

Indian scientists had most of the knowhew for building similar instruments for a satellite and more could be acquired and developed quickly provided they were given clear-cut directions ?nd facilities. Rocketry, mathematics and engineering techonolgy were also being developed in the country. All these were essential in a space programme.

Dr. Gill felt that Indian science must develop on a wide front to catch up with China and other countries. There could be no soft options.

From this it is clear that the Government of India is. not serious, that the Government is not providing proper facilities for development of space programme. I would therefore request the Minister to make a categorical statement that all facilities would be given to the space scientists to develop the space programme in addition to the development of nuclear bombs which will act as a deterrent against an enemy like China.

SARDAR SWARAN SINGH: I will start from the last question. I broadly agree witii what my esteemed friend has read as the views of Dr. Gill. He is, as the House would no doubt be aware, Director of one of our important research laboratories in charge of instrumentation. So he speaks with knowledge, and we have in our country sufficient know-how in electronics, in instrumentation and in sophisticated equipment, and all this will be harnessed in pushing ahead our space programme, as I indicated in my statement, and it is wrong to suggest that we are denying any facilities. In fact we want the scientists to develop the technological know-how and scientific knowledge in the best possible manner. We will give them all possible encouragement, and that is a policy which we will continue to

Calling attention to a matter

The second question that he put was about our decision on nuclear non-prolifera tion treaty. I nave more than once enunciated our stand that we have not signed the nuclear nonproliferation treaty because in our view it is discriminatory. It comes ip the way of our developing even our nuclear science for peaceful purposes It does not put any restraint upon the nuclear arsenals; those who have got the nuclear weapons with them, it does not put any halt on them. They do not even stop adding to their arsenal. So, for these reasons we have taken a decision that we will not sign the treaty. I would like also to say that there is no use saying that we are being pressurised by any other country. I think we should have sufficient confidence in our Capacity not to succumb to any pressure. There is no pressure either from the Soviet Union or from the United States. Of course they are signatories they would like us to join and sign the treaty because they feel that according to their judgement it puts a halt on proliferation. We do not agree with that view. We did our best to improve the treaty, we did not succeed. Therefore, Ave have decided not to sign the treaty. There is no question of either any pressure or of altering our decision any pressure.

About the first question, it is asked again and again a <= to whether, we shou'd take a decision to make the nuclear bomb. I have a'ready touched upon that.

MR. DEPUTY CHAIRMAN: Mr. Chatterjee.

SHRI BANKA BEHARY DAS: What about me? My name is next. If you want I can rise a point of order.

SHRt KRISHAN KANT: Yesterday also we gave our name, and today also.

SHRI DEV DATT PURI: Sir, on a point of

MR. DEPUTY CHAIRMAN: We have got very little time . .

SHRI DEV DATT PURI: All that I wish to say is that this is a matter which should not be treated in a routine manner, and Members who have given their names must be given an opportunity.

MR. DEPUTY CHAIRMAN: I would request the hon. Member not to raise the same question again and again, for which the Chairman has given a decision-Chatterjee.

SHRI A. P. CHATTERJEE: first clarification which I would ask from the hon. Minister of Defence is this. Howsoever fascination we may have for a nuclear weapon, is it or is it not a fact that there is no industrial base in the the manufacture of atomic country weapons? Is it or is it not a fact that even as far as conventional weapons are concerned the Public Accounts Committee of late have had occasion to comment that the target of 80 per cent of indigcnisation of components of these conven tional weapons have not yet been reached The Public Accounts Committee

had also occasion to say that as far as Nishan trucks are concerned even for those trucks the crankshafts have to be imported by us. Is it or is it not a fact also that as a matter of fact we decided to manufacture a particular in this country and though that weapon weapon was to be produced in 1964, it could not be J roduced till 1967; though the programme was for 4 items per month, actually we could not produce more than 25 items per month. That is also in spite of collaboration or perhaps due to collaboration or perhaps because foreign collaborators stood in our way. Therefore, the question is whether we have got the industrial base for manufacture of nuclear weapons, and if we have not. and if we go in for manufacture of atomic weapons then shall we not fall into the other foreign collaborators as we fell in the case of manufacture of that type of weapon to which the Public Accounts Committee had occasion to refer. Now these foreign collaborators will swal, low the entire scheme and ultimately we shall by virtue of our fascination for atomic weapons and therefore virtue of our going in for collaboration be

directly bringing in the nuclear umbrella of the United St tea or some such power for our protectio?, and that will be dangerous for us. Fr^m this aspect may I ask the hon. Ministe, in view of the lack of industrial potent al for manufacture of atomic or nuc -ar weapons, if we begin to manufacture these nuclear weapons, will it not be cr ating an ogre, a demon, which will swall >w the creator itself and entire economy \ ill be ruined, our entire establishment, < _Ur Government, may be swallowed up in he process and our entire economy will i ill around heads? Will he keep a note of that? next questioi which I am asking the I P.M. hon. M ni: ter is this .

MR. DEPU1 If CHAIRMAN : The last question.

SHRI A. P. C -I VTTERJEE: I am only asking questions The next question which I am asking is th s. We are too much worried about t ie Chinese having flown up this satellite nd also having the potential for making n tclear weapons. Will the hon. Minis cr tell us whether he is or is not awar of the fact that China is the only nuc ear nation—I shall stand corrected if Mr Bhupesh Gupta will say that the Soviet Union has said that—which has said, imong the nuclear powers, that that count y will not be the first to use nuclear an is against anybody.

irruptions)

SHRI KRIS] [AN KANT : Against India.

SHRI A. P. CHATTERJEE: If that is so, may I *iyiow* whether we shall really have any :ause to be worried about?

Sir, I also al t this question that there have been com lents here about our being greatly worried about the Chinese having n"<:K'ar w :ipons. There was some reference also o thr civilisation or lack of civilisation .f the Republic of China. But, Sir, I am asking this question-and will the hon. Minister answer this? If the USA whic cauld kill one million civi-lians in Vietnam from 1954 up to date, which could 1 ill 250 thousand children by napalm bo; ihs, which could kill or destroy by po lonous herbicides 43 per cent of the en livable land in Vietnam, which has dropped in Laos up to March, 1970 more bon os than were dropped in the Second World War, if the United States can hav a nuclear weapon and we are not worric about that, why should we be worricc about China, an Asian

country, having a nuclear weapon? Should we or should we not b*e worried? In my opinion,* we should not be worried.

And the last question that I ask is this that many people have said that we are complacent about /the progress in China. Now, Sir, I do not understand this and will the hon. Minister corroborate me? When the Chinese people took the path of socialism, voted for socialism and took the path of socialistic regeneration, reconstruction and recreation of their economy, it was clear as day that they would have the know-how, they would have the potential, they would have the material, in spite of the fact that the Soviet Union took away all its experts after 1962 and with the strength of their socialistic economy, would be able to manufacture atomic weapons. Therefore, this question is completely irrelevant to us that we were complacent about the progress in China. The progress in China was predetermined by her, well thanks to here socialistic economy. Therefore, there is no question of being complacent. There was the question of the inevitability of their superiority because of their socialism.

SARDAR SWARAN SINGH: It is a very intelligent blend of political overtones and scientific developments and I give him credit for weaving his political doctrines into a scientific phenomenon. I will try to steer clear of the political overtones and try to give replies to the substance of the points that he raised

Firstly, he made an attempt to show that our Industrial base is poor and asked whether, when we have not achieved complete self-sufficiency and self-reliance even in the manufacture of conventional weapons, we can get the technical know-how to build a muclear bomb. I would say that that analogy is not at all correct. For our national interest, while we are setting priorities, it is not uncommon that sure supplies of certain percentage in any completed equipment can be based by import rather than invest huge amounts for manufacturing one part and thus lock up capacities which would remain idle. For a country like India which has friends in many directions, this is not a very wrong decision. It is a question of priority. But our objective is to be self-reliant and self-sufficient, and it is not for lack of knowledge or infoimation or knowhow but for other reasons, mostly economic and we are getting over that.

[Sardar Swaran Singh,]

His was an attempt . o denigrate our scientists and technologists which I strongly repudiate; this is an attempt which we have to squarely meet. We will be doing a great disservice to the country and to the scientific community if we were to give an impression

SHRI ARJUN ARORA (Uttar Pradesh): Is he not aware of the fact that the present Director-General of the CSIR is ceaselessly advocating the import of foreign know-how rather than indigenous scientific development?

SARDAR SWARAN SINGH: That is an entirely different subject. The House will have an opportunity to discuss Sarkar Committee's Report and probably, he should reserve his comments for that occasion.

The point that I am stressing is that any attempt to show that our scientists and our technologists have not got the scientific know-how and are not capable of coming up to our expectations and delivering the goods, is not correct, and it will be unfair to them if we were to take up that attitude.

Lastly, Sir, he asked whether it will not topple our economy. I would request him to reserve his speech till the Government takes a decision to make a bomb; he should watch the situation and deliver the speech. But at the present occasion, I have announced that our decision is not to make a nuclear bomb. Why is he saying that? Why is he arguing whether it will topple the economy or not. If he has got any comments, he or any successor, he should reserve his comments when any decision to that effect is taken. Economic consideration is one of the considerations but not the prime consideration in this respect.

Then he has tried to ask, why are you so much worried? If the United States has put satellites into the orbit or has developed nuclear bombs, you were not worried. But why are you worried when China has done that? The reply is obvious. It is on account of our relationship with China that causes us worry, because we cannot forget the experience of continued hostility towards India by China; we cannot forget that Ciiina is colluding with Pakistan and is trying to support them in every possible manner; we cannot forget that China is encouraging all

lawless elements in our country and is exploiting the tribal people by giving training to them and sending them arms. So, to equate any other country with China's development . . .

{Interruptions}

MR. DEPUTY CHAIRMAN : Order, order. Please

SARDAR SWARAN SINGH: I leave that to be sorted out between the Jana Sangh and the Communist (Marxist) Party.

DR. BHAI MAHAVIR: You must know that China has been in illegal occupation of our territory.

SARDAR SWARAN SINGH: I would confine myself to answering the simple dilemma into which the hon. Member has landed himself as to why my attitude in this respect in relation to the Soviet Union or the United States is different from my attitude towards China. It a study of our relationship with than and the attitude of those who are opposed to us, which is the guiding factor.

SHRI A. P. CHATTERJEE: May I ask for one clarification?

SARDAR SWARAN SINGH: I am not an idealist to ignore this. (Interruptions) L^t me finish. I do not give way. Let me finish and then you can ask. Then he asked, why are we surprised? When they decided to go socialistic, we should have known that they would develop a nuclear bomb, that they would develop and put a satellite into the orbit.

SHRI A. P. CHATTERJEE: I said when they are a socialistic country, we should have known that with the strength of their socialistic economy, they would do things which their economy can stand up to. We have not got that economy. Therefore we cannot stand the expenses and the tension which our economy will suffer if we were to go in for the manufacture of such things.

SARDAR SWARAN SINGH: I tried to summarise his arguments. May be that my summary can be improved, but by his repetition lie lias not improved his original stand. Scientific development is scientific development is scientific House, and I would like to repeat, that science and technology is not circumscribed be

If

to

socialism, is n« I boosted or retarded by capitalism. Icientists are scientists. By proper en ouragement, and by proper wherew thai our scientists whatever we have, have done well. We have adop ed a system which is neither of the Cc nmunist brand nor does it completely t lly with other systems. We have got our own Indian democracy, and we are tryii g to achieve socialism by democratic means. I have no doubt that our scient 3t.< also are capable of developing the nuclear bomb. It is not necessary t lat it is only a socialist country which :an give an economic structure which an enable any country to build nuclear bombs. This is my reply.

Calling at mt-on to a matUr

SHRI A. P. C HATTERJEE: But you have not answered my question whether it is a fact or n< ' that China has said that she will no be the first country to use nuclear bo

SARDAR SV ARAN SINGH: the hon'ble N* ember is inclined accept that as urance he can do But İ will have n y reservations.

SHRI A. P. CHATTERJEE: Are we aware of it r iot?

MR. DEPUT i CHAIRMAN: Dr Talwar.

DR. (MRS.) MANGLADEVI TALWAR (Rajastha i): Mr. Deputy Chairman, Sir, wl en we got freedom, the architect of In lia, Pt. Jawaharlal Nehru, attached '.he greatest importance to the development of scientific and technical know how in our country. Atomic energy vaj one of the subjects to which he paid great attention and put Dr. Bhabha in charge of it. He met with a tragic de. th. We have now an equally capable rn;tn at the head of the institution. The hon'ble Minister has just stated why \ 'e should have concern when the great ei jhbour, China, exploded the hyc oi;en bomb some time ago. Now she 1 is launched a satellite to survey the sr. ice. Why we are concerned with thes. things, the hon. Minister has said* is hat China, our great neighbour, is n >t friendly to us and is a great threat to our security and sovereignty. O tr scientists are capable of developing technology. We should have no difficul' in getting the technical know-how which is not available in our country and we iheuld give the priority which it deserv s. He said that we are left so much be! ind our great neighbour.

The hon'ble Minister has stated that in four or five years we will be able to launch a hundredkilogram satellite inside the space, and we would take another ten years to make advances in the same direction which would be very late. Therefore, may I know from the hon'ble Minister how much time they would be able to cut down out of this four to five years and be able to launch a satellite in the near future at least as big as China has launched . . .

MR. DEPUTY CHAIRMAN: That will do.

DR. (MRS.) MANGLADEVI TALWAR: What are the steps which he proposes to take in that direction?

SARDAR SWARAN SINGH: Sir, it is difficult for me to say as to how much telescoping can be done in the time schedule. It is a matter for the scientists to discuss. I cannot give any indication about the extent to which the time frame can be reduced.

SHRI M. RUTHNASWAMY (Tamil Nadu) : May I ask the hon. Minister what is his opinion on the view that nuclear technology, made originally for peaceful purposes can at relatively short notice, be turned towards warlike purposes? Secondly, what is the shortest time that would be required for the country to develop the vehicular capacity for making nuclear weapons effective?

SARDAR SWARAN SINGH: With regard to the first, it is not easy to give any clear indication of the time between a decision and the actual fructification of the result. There is no doubt that if science and technology in the nuclear field are sufficiently advanced and thereafter if a decision is taken to develop a nuclear bomb or a hydrogen bomb, surely, that know-how and that infrastructure that is created can be used. There is no doubt about it. But it is very difficult to give any indication about the extent of time that is required to elapse or that must elapse between a decision and the actual result of that decision.

The second question that Prof. Ruthnaswamy asked I did not quite follow.

RUTHNASWAMY M The development of vehicular capacity for making the nuclear weapons effective, the delivery system.

. SARDAR SWARAN SINGH : Delivery system is also a time-consuming process because it is not only the rocket-booster that is involved in it but problems relating to reentry and guidance which is highly sophisticated, instrumentation and . .

Calling attention to a maitor

SHRI A. P. CHATTERJEE: You cannot do it.

SARDAR SWARAN SINGH: I am not going to reply to this whether I can do i-t or I cannot do it because I do not want to help him in getting this information from me.

SHRI LAL K. ADVANI (Delhi): In reply to an earlier question, the hon'ble Minister gave the impression that there are no strings tied to the help we are getting in the field of nuclear technology from foreign countries.

SOME HON'BLE MEMBERS: No, no.

SHRI LAL K. ADVANI: I would like to ask him specifically whether it is not a fact that the Trombay Reactor that we got from Canada, the agreement under which we got it. makes it necessary or prevents us from using the fissionable byproducts of that reactor for the purpose of any nuclear explosion or nuclear blast or any other purpose apart from peaceful purposes. This is one specific question-

Secondly, in reply to an earliar question, the Minister stated that it is the Government's assessment that in any future confrontation with China, China was not going to use any nuclear bombs against us and the confrontation would be simply on the conventional plane, so that there was need only to expand our conventional armoury. While I dispute this naive assumption of the Government, I would like to ask whether in view of fact that today on this issue of nuclear power or nuclear weapons the Government and the country are completely divorced—the country is entirely for the nuclear bomb whereas the Government is against it—would the Government care to come out with a complete white paper giving all the details and the complete case on the basis of which it has made these assumptions and on the basis of which it continues to preach that it is beyond our economic capacity to go in for a nuclear deterrent? At least that is the suggestion, namely, that we cannot go in for nuclear bomb. For example, just now the hon. Minister

referred to a U.N. report about the cos of nuclear weapons. I think there are several experts' reports in this matter. These experts have referred to what exactly is the cost of nuclear missiles or nuclear delivery system. I would like the Government to give its own assessment and take the people confidence, take the Parliament confidence because they have repeatedly asked for nuclear weapons, as to why they have been ignoring this demand till now

of urgent public importance 116

MR. DEPUTY CHAIRMAN: Put your question.

SHRI LAL K. ADVANI: Would the Government come forward with a complete documented case giving all the data and its own assessment and conclusions as to why it has taken this particular stand?

SARDAR SWARAN SINGH: With regard to the first question, I would request the hon'ble Member to carefully study the questions to which I was replying. These questions were put by a Member of his own party. He wanted to know about any clause in the agreement which gave economic aid to us. That was the question which was replied to- So far as the Canada-India reactor is concerned it is established for peaceful purposes. We have given a guarantee that we will use it only for peaceful purposes. It is a fact which has been stated. And if we establish a project for any particular purpose, then, it is a project and there is a condition, but that has nothing to do with economic aid about which Mr. Varma was putting a question. So, the former speaker should be a little more careful in listening to the questions and answers. The second question that he asked was: Why cannot we take a decision?

SHRI LAL K. ADVANI: No, you have taken a decision already, but it has not been explained to the country.

SARDAR SWARAN SINGH: We have explained the position, from time to time and we do not think there is any necessity of any white paper on it.

LEADER OF THE OPPOSI (SHRI S. N. TION MISHRA) would rather like to dissociate this Cal ling-Attention Motion on space programme from the military aspect, and I would make my question com pletely non-violent. The question is:

When did In Lia and China begin the space prograi ine? Has the Minister any idea atx ut the commencement of the space pr< gramme by China? Of course, he ha; got information about his own space jrogramme but that will not give us an idea)f the relative rate of progress of our spa; e programme, I want to know this i formation in order to assess the rate of progress of our own space program ne, and that, you will concede, is a cry valid question in this context. The second question that I want to pu' is this recently Japan launched a roc el: is there any difference between the t(:lmiques of the two, that is, between t e Japanese system and the Chinese system which has been recently made known to us? Thirdly, I would like t i know this clearly because many goody-go >dy tilings are being said, and we have ! ec t witness to that all the time, whether > e are committed or not to go the fullest le igili possible so far as research and devel pment, both in the nuclear field and in thi sp.ice held, is concerned. That has bee; our commitment to the country also. I remember that the Prime Minis! r Shri Lal Bahadur Shastri, had said that we shall. go full length so far as research and development ii respect of technology is concerned. N> w we know whether want to Government would go full length so far as research and development in this subject is concerned, and whether it ha> got any sense of urgency now to speed ip the programme so that we may be al e to make up the lag that is now in e idence.

Calling ttenlion to a matter

SARDAR SWARAN SINGH With regard to the ; rsl question I must say that our in' irmation about the time when China M c a decision and the progress that China has made, is very very little. V e are not the lone people in this lack of nformation about China. Very little i 'ally comes out of China and a large mount of brain-scratching is going on n all the world capitals and there is a huge organisation in Hong Kong, wjiere they study this problem. And it is not tlv/ays possible to get even statistics like the population of China, their food pi .duction or their industrial production. S >, it will be very wild if anybody | uesses as to when China took a decisioi to embark upon the space programme. 1 he second question he asked was as) what the difference was between the Japanese

SHRI S. N. MISHRA: No. When did we commence our space programme?

SARDAR SWARAN SINGH: I have said that we took the decision in 1966 and in 1969 within the framework of a ten-year programme concrete steps were initiated. Then, Sir, he asked me about the difference, technological and the rest, between the Japanese satellite and the Chinese satellite. It is much too technical a matter for me and I must confess my ignorance about the difference, technological or otherwise, between these two satellite

SHRI S. N. MISHRA: I asked this question only to emphasise and highlight the new technique which Japan has adopted.

SARDAR SWARAN SINGH: I have noted all that. In fact, the hon. Leader of the Opposition who studies these matters deeply, must have noticed that commentators have also pointed out that the ways of signalling, etc. started in the Chinese satellite are better than those in Japanese satellite. And that they are conveying very accurately in the Chinese. There is a difference in weight. The Chinese is much more in weight as compared to the Japanese. But these are technical matters into which I would not like to enter without a careful study. This is a scientific matter, not a layman's matter, not even a politician's matter.

About research and development he has rightly highlighted the importance of it. He has also rightly highlighted the importance of importing a new urgency into this. This is what I meant when I said towards the end of my main statement that it is our intention to review this and to see to whether we could not quicken the pace of our space programme also.

SHRI JOACHIM ALVA (Nominated): Sir. you must allow me also to put some questions. I have got some new and important things to ask.

DEPUTY CHAIRMAN: But

how long should we continue with

SHRI JOACHIM ALVA . My name is on the list. Please give me two or three minutes.

MR. DEPUTY CHAIRMAN. We have already taken one and a half hours on this discussion. long should

we take for this discussion? No doubt it is an important question. But how long should we go? If you think it is an important technical matter, then, there should be a short-duration discussion rather calling-attention.

SHRI JOACHIM ALVA: This is a life and death matter. The answers are not satisfactory. You must give us a chance.

MR DEPUTY CHAIRMAN: But how long can we continue in this manner? All right, Mr. Alva, please be brief.

श्री जगदीश प्रसाद माथुर (राजस्थान) : प्वाइंट आफ आहर । मैंने शार्ट डिस्कशन का इस पर नोटिस दिया हुआ है और कहा गया है कि बहु इस के साथही ले लिया जागगा।

भी उपसमापति : कालिंग अटेशन एडिमट हो गया और उसी में वह आ गवा है।

श्री अगदीश प्रसाद मायुर : मेरा इस में भी नाम है इसलिए मुझे इस में भी समय दिया जाना चाहिए।

SHRI JOACHIM ALVA: Sir, the first American satellite went up with 31 pounds. The Russian sputnik, went up with 184 pounds and now the Chinese satellite has gone up with 380 pounds. And the honourable Minister has not even told us that it will take five years hence for us to fly one with 50 pounds. It is a very bad record. Sir, when the honourable Mr. Chou En-lai, the Chinese Prime Minister, came here in 1955— Dr. Bhabha told us in the Atomic Energy Committee—he told our people at Trom-bay, "You Indians, are far ahead of us"

MR. DEPUTY CHAIRMAN: Please put your question

SHRI JOACHIM ALVA: No, no. I must give this background. I do not want to waste the time of the House. I never waste time. I say only tilings which are relevant.

How is it that we lag behind? Unfortunately, my friend, Mr. Mani, did not give all the information from the well-known weekly ORGANISER. You see there were outstanding scientists like Dr. Jagan Chawla and Dr. Tsien studying together at the MIT in USA in the early fifties. Dr. Tsien is the maker of the

Chinese satellite. You see how one man has been worshipped in China whilst the other man has been hurled out from the Defence Ministry—Scientific Research Department.

Last year I raised this matter . . .

MR. DEPUTY CHAIRMAN: Please put your question.

SHRI JOACHIM ALVA : Sir, this is a study of my life-time. I do not want to waste the time of the House. I want to say only relevant things.

Sir, I had demanded that Dr. Bhagavantam be sacked because lie was only an M.Sc. with no scientific achievements to his credit. He. was appointed as the Scientific Adviser to the Indian Defence Ministry. He was put on a par with a tall man like Dr. Jolly Zuckermann who was the Scientific Adviser to the British Cabinet in times of the last war. And here in India a man like Dr. Bhagavan-tam was put in power. Now I must congratulate the Minister for having ejected him after I raised this matter about a year ago. But now the Minister has taken many long months to hate another man in his place. Now, vf; do you not tell us about our space Programme? Why should we take five years to push up forty pound satellite? Why do you not hurry up

Then, Sir, I want to know whether the Defence Ministry, along with the Atomic Energy Department, along with the Education Ministry, will devise measures from now on not to allow our precious birds fly out of our country. Why are you not imposing some kind of a compulsion on our Scientists who go to foreign countries for research and training? they go for research and training to foreign countries and after their studies they actually prefer to stay there itself enjoying a jolly good time whilst 500 million people are starving here in this country. How could the Chinese do it? They rose to their present position by their hard work. They have come up like that. So, none of our scientists and engineers shall go to foreign countries for training for more than three years. We shall have to devise Such measures to see that not one of our scientists or engineers shall Stay abroad for more than three years. Unless we put some Such compulsion, we shall lose our valuable material. Why do they go to foreign countries? And quite a lot do not want to return at all? We shall certainly 'give them more than neee

ssities in consonance with the conditions of our own people. We will have to use an element of c impulsion against them, even penalise t. eir nearest ones if they do not return to India- They want more salary* amenitic and recreation. They want a life ol refrigerators, transistors, automobiles ail' v/hat not!

MR. DEPUTY CHAIRMAN: This is not a question Do you want to reply?

SARDAR SWARAN SINGH: Very little. He says, why not hurry up? I agree that we a lould hurry up and also hurry up with this discussion. We should take steps to gi e all possible encouragement to our si ientists. It is true that bright scientists re leaving our country. They do go out but we have not got such dictatorial pow rs to prevent that. We are trying to a fctieve the same objective by giving them iroper incentives. Sometimes we succei i, sometimes we do not. I would like to say only one thing. He has been a littl too harsh on Dr. Bhag-wantham who h is served the country well for a span of y ears and done very good work and perhaps it has not been the custom that we blame persons particularly scientists when th ry are not even present to defend themsi ly>*s. I have noted the other things he has said and his views.

SHRI KRISHAN KANT: I am anxious to ask because I want the country and the Parliament to know that in spite of the fact that tl e Government has taken a decision not to make bombs, the majority of the Members >f he Congress Party want the bomb and t e nuclear programme to be revised. So I am anxious that the Members who have given their names must be allow d to ask questions so that the Goyernmen may know our opinion. Of course Chii a does not want us to do it. May I k low whether they do planning about nuclear and space programmes or only react 1 icause what happened is, in 1967 when the Chinese attacked with small arms, tl en we started small arms? Do yo expect China to explode bombs either n Tibet oi Kashmir so that the Government of India will start thinking of bombs or have a nuclear and space programme, because the Minister Said that they Want to hurry up with the space programme? After the Chinese have sent the atelb'te, the Government has thought oi having a speedy space programme. May I know whether they act or react o lly or also plan for the future so that v B 1 an take up the programme to meet tl 5 challenge? Is it not a

fact that with the present programme, the gap between India and China'will take 10 years to be filled up not only in space but in nuclear technology also? How are they going to bridge this gap? It will be suicidal to separate the nuclear and space programme because they are complementary to each other. Is it also not a fact that by virtue of the statellite programme. China has become the third biggest Power in the world after America and Russia and the Big Power in Asia? In view of this will the Government let us know by what time the Government will bring before the House a revised space and nuclear programme so that we may understand that they are really serious in defending the country and the prestige ol" the contry goes up politically and technologically?

SARDAR SWARAN SINGH: On the first question I would agree. The point is that we should plan to act and not react. On the second question as to how to bridge the 10 years' gap, it is a very hard task and I cannot give a satisfactory answer to this. The third question was that China has, by the development of nuclear bomb and by putting a satellite into orbit, entered the nuclear club and the space club. It is true and we have to recognise that and we have to organise ourselves also in a proper manner and this is what I have indicated in my statement. He asked when I would come to the House with a revised programme. Whenever there is any change in the decision with regard to our nuclear programme, certainly we will inform the House and I cannot give any time-schedule as to when I will come.

SHRI KRISHAN KANT: The Government said that it is going to revise the space programme.

SARDAR SWARAN SINGH: I can not indicate at present any time-schedule.

SHRI BANKA BEHARY DAS: From the opinion that has been expressed by both sides of the House, would the Government consider revising its decision at the earliest possible moment so that India can develop as a nuclear power? May I know this because I cannot understand the logic of his argument? He said, after the Chinese sent its satellite, we want to have a second look at our space programme. What is the relation between the development of satellite programme by China and our having a second look at our space programme?

SARDAR SWARAN SINGH: Let us say there is BO relation but all of you argue that

Calling attention to a matttr

SHRI BANKA BEHARY DAS: After China's sending its satellite into space, India wants to have a second look, at its own space programme. Does it not clearly indicate . . .

DR. BHAI MAHAVIR: When did they have the first look?

SHRI BANKA BEHARY DAS: Here in the House they commit that they wan¹ to have a second look at our space programme. After China's sending the satellite into space, they want to do it. Is it not a fact that instead of landing itself in this difficulty, the Government of India should clearly state in the House that they want to have a second look at the space programme only significance? because of military

MR. DEPUTY CHAIRMAN: He has made the position clear on that.

SHRI BANKA BEHARY DAS : He says 'for peaceful purposes'. I" want to inform him that it is not for peaceful purposes that China has done it. We should have a long range programme for purposes of military significance. Secondly, a paper has published: "Some China analysts here say that China may be trying to develop a satellite delivery system for her nuclear weapons instead of concentrating on a long-range offensive missile capacity.'

SHRI A. P. CHATTERJEE: What is he reading from?

SHRI BANKA BEHARY DAS: From a paper. It is not a Chinese paper. I Want to know from the Minister whether the Government of India agree with this belief that they have developed this satellite system just to bypass the intermediate stage and reach the other stage that is, I.C.B.M. stage at the earliest opportunity.

SARDAR SWARAN SINGH: There is nothing for me to answer. I have taken this information and it is not for me to confirm or not to confirm a matter which is highly scientific and technical.

श्री जनदीश प्रसाद माथुर : उपाध्यक्ष महोदय, मेरे दो प्रश्न हैं। पहला यह है कि टेरिटरी के सम्बन्ध में चिन्ता प्रकट की गई है और उस सम्बन्ध में जो कारण बताया है उसमें उन्होंने एक कारण

जानबुझ कर छोड़ दिया है। चीन ने सन् 1962 ई० में हमारे देश पर आक्रमण कर के हमारे देश की 16 हजार वर्ग मील भमि दवा रखी है, तो उस भूमि के सम्बन्ध में मंत्री महोदय ने कुछ नहीं कहा कि इसके लिये वह कुछ करेंगे। तो क्या में मानं कि वह उस जमीन को राइट आफ कर देना चाहते हैं।

दूसरी मेरी एक आपत्ति यह है कि जैसा कि अखवारों में समाचार आया है कि चीन अपने अन्तरमहाद्वीपी प्रक्षेपणास्त्र छोड रहा है और वह भारत के ऊपर से जा कर के हिन्द महासागर में गिरेगा तो अगर भारत के ऊपर से यह गजर जाता है तो भारत सरकार उसको अपनी टेरि-टरी का उल्लंबन मानते हुये इसके सम्बन्ध में कोई उचित कार्यवाही करेगी ?

SARDAR SWARAN SINGH: With regard to the first one, that question does not airise out of this satellite being put into orbit.

SHRI JAGDISH PRASAD MATHUR: It arises out of your reply.

SARDAR SWARAN SINGH: I do not think. We know the overtones. This does not arise out of it, and this is putting a construction which is not at all fair. About the second question, I have seen the press report that, if they develop an intercontinental ballistic missile, they can also fly it over Indian territory. If an intercontinental ballistic missile is developed by any country, then it can travel up to 5,000 miles, or even beyond that. It can travel over many countries, and no country knows as to what to do in that position. There is no known way of stopping it.

DR.K. MATHEW KURIAN (Kerala): Sir, may I ask whether the Government has made any detailed study about the total resources required for developing the military capability neutralise the nuclear and programmes which China has launched and, if so, whether any assessment has been made about the implications of withdrawal of that much of resources, about the repercussions on the Indian economy, whether it will create further recessions and further spiralling of prices, inflation and a crumbling of the economy

SARDAR SW vRAN SINGH: First part—No. Parts t vo and three—Do not arise

MR. DEPUTY CHAIRMAN: Papers to be laid on th< Table. Dr. Sen.

SHRI DEV DATT PURI: Sir, am I the only one on 'he list to be left out? I would like tc know

MR. DEPUTY CHAIRMAN : Only put a brief que; ion please.

SHRI DEV DATT PURI: My first question is that in 1962, when the Chinese attacked us, as tas been pointed out, they had automat c weapons and we had only .303 rifles. 'Ve were told that now we have automati weapons and that we will fare better text time. My first observation is that w:ien there is a nuclear holocaust there \ill be no next time.

MR. DEPUTY CHAIRMAN: Put the question.

SHRI DEV DATT PURI: Yes, Sir-I am coming to le question. In 1963' when they exploded the bomb, we were told again and a. am—I was a Member of the other Hou e then—that they had not the means; of 1 cl very, that it was like having the bullet Vilhout having the gun. Now, Sir, they ha e again demonstrated; the bullet, and hey have demonstrated the gun now. No\ t.iat the entire country is exposed to a uiprise atomic attack, I would respectful y submit that it is time for the Governmei t to give up the attitude of complacency ai i i.o.have a second look at our developmf it of the atomic bomb. One more point a id that is that whatever the Minister say, the atomic bomb is bound to act as a leterrent in case of warfare between cer ain other countries and us. And since w« stand for peace, would the development >f the atomic bomb by India not be in < lucied in the definition of peaceful use* of atomic energy. I think, Sir,- that, f there is one peaceful use of atomic en :rgy, as we are placed today, it is to df 1 iop the atomic

MR. DEPUTY CHAIRMAN : That should be enougl .

SHRI DEV ilATT PURI: One more matter, Si'. Even if the satellite did not move tie Government to have a second look a it, would the almost unanimous view held by Members in all parts of the House—barring some very small minority- would that induce the Government to have a second look at the manufacture of the atomic bomb?

SARDAR SWARAN SINGH: There is nothing more that I can add to what I have said. He is asking me to revise the policy. And I have said on more than one occasion that I have enunciated the policy that exists today and if there is any change we will come to the House and report.

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

PAPERS UNDER THE TARIFF COMMISSION ACT, 1961

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN): Sir, I beg to lay on the Table under subsection (a) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers:

- (i) Report (1968) of the Tariff Commission on the Fair Selling Prices of Drugs and Pharmaceuticals (Volumes I and II).
- (ii) Government Resolution No. 3 (52)/68-Ch. Ill, dated the 30th April, 1970.
- (iii) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that sub-section.

[Placed in Library Set No. LT-3351/70 for(i1 to (Hi).]

NOTIFICATION OF MINISTRY OF DEFENCE

THE MINISTER OF DEFENCE, STEEL AND HEAVY ENGINEERING (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the following Notification (in English and Hindi) of the Ministry of Defence:—

Notification S.R.O. No. 309/69, dated the 17th October, 1969, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, together with a statement containing the reasons for the delay in laying the Notifications on the Table of the Rajya Sabha. [Placed in library. See No. LT-3339/70.]